

provided at places of concentration of weavers etc.

IV. Khadi and Village Industries

The Khadi and Village Industries Commission is implementing a scheme of integrated development of hill backward and tribal areas. Assistance provided under the scheme include training, distribution of improved tools/implements, equipments, supply of raw materials and marketing of finished products.

V. Sericulture

A large number of adivasis are engaged in sericulture industry particularly silk worm rearing activity. Since 1977-78 a programme of intensive sericulture development has been in operation in a few selected areas which benefit among others the adivasis.

VI. Differential rate of interest Scheme

Under this scheme financial assistance is provided to weaker sections of the society for productive purposes including the artisans belonging to Scheduled Castes and Scheduled Tribes. The interest rate charged is 4 per cent and the maximum amount of the loan advanced may not exceed Rs. 1500 for working capital loan and Rs. 5000 for a term loan. In order to ensure that the weaker sections get their due share the banks have been directed that not less than 40 per cent of the bank credit should flow to the eligible borrowers from Scheduled Castes and Scheduled Tribes.

VII composite loan scheme

Under this scheme loans to artisans upto a limit of Rs. 25,000 are advance on liberalised terms. The loan will be advanced without insistence on margin against a credit guarantee cover. The rate of interest on loan would be 9½ per cent for backward areas and 11 per cent for other areas.

1136 and 1137. [Transferred to the 26th March, 1980.]

Construction of Missile Station and Military Cantonment at Gopalpur in Orissa

1138. SHRI LAKSHMANA MAHA-PATRO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the construction of the missile station and Military cantonment at Gopalpur in the district of Ganjam in Orissa is going, on as per scheduled programmes;

(b) if so, what are the probable dates of their completion along with their estimated costs; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) to (c) The project is to be undertaken in three phases and completed by 1991 at an estimated cost of Rs. 19.82 crores. Phase I, sanctioned on 31st January, 1979 is expected to be completed by 1989.

The land required for the project has been acquired. Water supply is being arranged through participation in a joint scheme, which is under implementation by the State Government.

Work for provision of minimum external services and essential accommodation for MES construction staff is in progress. Preliminary work including tender action on a few items has been initiated as per schedule.